

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 229**  
**(IB)-598/ND/2022**  
**IA-6451/2023, IA- 5461/2023**

**IN THE MATTER OF:**

**Bhotika Trade & Services Pvt.Ltd.**

**... Applicant/Petitioner**

**Versus**

**Avinash EM Projects Pvt.Ltd**

**... Respondent**

**Under Section: 9 of IBC 2016**

**Order delivered on 29.01.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Amuendua Kumar Singh in IA-5461/2023

**For the Respondent** : Adv. Sanidhya Kumar in IA-4624/2023 for R-1 &  
2

**For the RP** : Adv. Karan Gandhi

**For ICICI Bank** : Adv. Vidushi Chandna Sachdeva CP (IB) No. 598  
of 2022.

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 18.03.2024.

**Sd/-**  
**(COURT OFFICER)**